

21.4.88

None of the applicants
or their advocates present
Respondents' Head Clerk is
present.

We adjourn this
matter to 2.6.88 for directions
Re date and venue of
hearing - & if his matter
can be heard at Nagpur.



2.6.88

None present for the applicants.
Mr. Mohan Sudame (for Mr. D.S. Chopra)
for the respondents.

Keep this case for final hearing at
Nagpur on 9.8.88.

Inform the applicants and their advocates
accordingly.

(M.B. MAJUMDAR)
(M.B.)

(J. GRADHYAKSH)
(M.A.)

Notice issued to
the Applicant & his
Advocate on 28-6-88
NSD
28-6-88

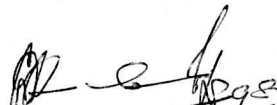
Notice dt 28/6/88
served on applicant
on 11/7/88, Advocate
for applicant on
dt nil.

11/7/88 11/7

Dated: 9/8/88:

Heard Mr. Gokhale for
Mr. V.G. Palashikar, and Mr. Lambat
advocate for the respondents. The
case is adjourned to 3/11/88
for final hearing.


(M.B. M. JUNDAR)
M(T)


(L.H.A. REGO)
MCA

Camp at Nagpur:

3/11/88:

None present for the applicants.
Mr. P.S. Lambat is present for the
respondents. The application is
dismissed for default of the
applicants with no order as to costs.
Interim Relief passed in this case
are hereby vacated. This ~~above~~
order is passed at 4.30 P.M.


MCA


M(T)

Order dd. 3.11.88

~~Served~~ on Applicant

on dd. 28.11.88.

Atkoti
23.12.88.